BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

TENTH REPORT

(Presented on 17-12-1980)

The Business Advisory Committee held a sitting on Wednesday, 17 December, 1980.

- The Committee reviewed the time earlier allocated to the following items of business and recommend the allocation of time as shown against each:—
 - Discussion on the Resolution seeking disapproval of the Maruti Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980.
 - (2) The Maruti Limited (Acquisition and Transfer of Undertakings) Bill, 1980 (Consideration and passing)
 - (3) Discussion on the Resolution seeking disapproval of the Forest (Conservation Ordinance, 1980.
 - (4) The Forest (Conservation) Bill, 1980. (Consideration and passing)
 - (5) Discussion on the Resolution seeking disapproval of the Tea (Amendment) Ordinance, 1980.
 - (6) The Tea (Amendment) Bill, 1980. (Consideration and passing)
- 3. The Committee also recommend allocation of $\frac{1}{2}$ hour to the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1980, as passed by Raiva Sabha.
- 4. The Committee further recommend that the discussion on the motion to be moved by Shri Jyotirmoy Bosu regarding performance of the Indian Council of Agricultural Research may be held on Monday, 22 December, 1980 from 4 P.M.
- The Committee also recommend that in order to complete all the essential items of Government business—
 - (i) The House may continue to sit during the lunch hour on 18 and 19 December, 1980;
 - (ii) Lok Sabha may sit upto 9 P.M. on 18 and 19 December, 1980:
 - (iii) No Half-an-Hour Discussion may be fixed on Friday, 19 December, 1980.

New Delhi; December 17, 1980 Agrahayana 26, 1902 (Saka) BAL RAM JAKHAR. Chairman,

7 hours

2 hours

Business Advisory Committee.

GMGIPND-2906 LS-17-12-80-550